

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4139
ANSWERED ON:19.12.2011
REHABILITATION SCHEMES FOR EX SERVICEMEN
Kumar Shri Shailendra;Rajukhedi Shri Gajendra Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether some irregularities have been reported in the rehabilitation schemes for the ex-servicemen;
- (b) if so, the details thereof;
- (c) the inquiry conducted by the Government in this regard; and
- (d) the findings of the inquiry and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a)&(b): Some allegations against DGR officials regarding administrative irregularities in connection with rehabilitation schemes for the exservicemen had been made by some individuals.

(c)&(d): An in-house inquiry committee has reported certain irregularities. However, as the said committee could not specifically identify the individuals guilty of irregularities in the rehabilitation schemes of exservicemen, the matter has been referred to Serious Fraud Investigating Office (SFIO) under Ministry of Corporate Affairs for further investigation.